

26.07.1993

Item:13.

CCP 163/93 IN

DA 622021446/91

Present:Shri N.N. Anand, AUO-I, departmental

representative for the respondents.

Departmental representative for the respondents states that they have engaged Ms.Susha Stephen, to appear on behalf of the respondents. It is stated that she is not well and therefore, she could not appear in the court. Her memo of appearance shall be filed in three days. Call the matter on 16.8.93.

Pr

*Adige*  
(S.R. ADIGE)  
MEMBER(A)  
26.07.1993

(V.S. MALIMATH)  
CHAIRMAN  
26.07.1993

Reply to CCP filed

26

16.8.93.

CCP 163/93 IN  
OA 1446/91.

Shri R.K.Gupta, COunsel for the petitioner.

Counsel for the petitioner sought leave to withdraw the CCP as the petitioner has since been reinstated in service. These proceedings are accordingly dropped.

*Adige*  
(S.R.ADIGE)  
MEMBER (A)

*Malimath*  
(V.S.MALIMATH)  
CHAIRMAN

'PKK'